

Central Administrative Tribunal, Principal Bench

O. A. No.529/2002

New Delhi this the 3rd day of October, 2002

Hon'ble Mr. Kuldip Singh, Member (J)

(9)

R.A. Singh S/o Late Shri Hawaldar Singh
Regired Deputy Controller of Accounts
Central Administrative Tribunal (CAT)
Principal Bench, New Delhi
R/o 660, Luxmi Bai Nagar,
New Delhi-110 023.

..Applicant

By Advocate : Shri P.P. Rehlan, proxy counsel for
Shri S.C. Saxena, Counsel.

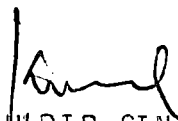
Versus

1. Union of India Through Secretary
Ministry of Defence,
South Block,
New Delhi.
 2. Controller General of Defence Accounts
West Block-V, R.K. Puram,
New Delhi-110 066.
 3. Controller of Defence Accounts (Airforce)
West Block-V, R.K. Puram,
New Delhi-110 066.
- ..Respondents

By Advocate : Shri B. S. Jain.

ORDER (ORAL)

Shri P.P. Rehlan, proxy counsel submits that he has got instructions from the counsel for the applicant to withdraw this OA. Accordingly, OA is dismissed as withdrawn.


(KULDIP SINGH)
MEMBER (J)

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